

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**Notification**

**No. 436 of 2022/RG/LP**

**Dated: 31.03.2022**

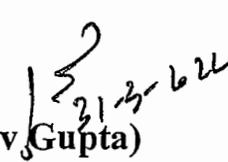
It is notified for information of all concerned that Hon'ble the Chief Justice has been pleased to convene a Full Court Reference in Jammu Wing of the High Court on Ist April, 2022 (Friday) at 3:00 PM to condole the sad demise of Hon'ble Mr. Justice G.L. Raina, Former Judge of the High Court of Jammu & Kashmir and Ladakh, who expired on 29.03.2022.

In terms of the High Court Notification No.49/LP dated 16.10.2020, regarding the guidelines for holding the Full Court reference, the Full Court reference will be held at 3:00 PM in the Court Room of Hon'ble the Chief Justice at Jammu Wing of the High Court.

It is further notified that the Learned Members of the Bar of Srinagar Wing may join the reference proceedings virtually from the Srinagar Wing of the High Court. The event will also be telecasted live on the youtube on the following link:

[https://youtube.com/channel/UCHgTFDLsPQMDt\\_Y7kHkeKfw](https://youtube.com/channel/UCHgTFDLsPQMDt_Y7kHkeKfw)

**By Order**

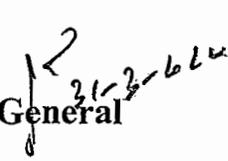
  
(Sanjeev Gupta)  
Registrar General

**No: 11681-710/RG/LP**

**Dated: 31.03.2022**

**Copy of the above forwarded to the:-**

1. Advocate General, UT of Jammu & Kashmir, Jammu for information.
2. Assistant Solicitor General, UT of J&K, Jammu/Kashmir for information.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
4. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
6. Director, J&K Judicial Academy, Jammu.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
8. Director Information, Jammu /Srinagar.
9. President, High Court Bar Association, Jammu/ Srinagar.  
..... for information .
10. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information and for getting the same uploaded on the official website of the High Court.
12. Smt. Krishna Raina W/O Late Hon'ble Mr. Justice G.L. Raina, Former Judge of the High of J&K and Ladakh, R/O 624/4, Channi Himmat, Jammu.

  
Registrar General